

ings with swing type gates each 24 ft. wide.

- (3) The road crust would be widened to two carriage ways each 24 ft. wide in the vicinity of the level crossing in a length of about 200 ft. on either side.

The above mentioned works have been undertaken by the Delhi Municipal Corporation and the New Delhi Municipal Committee within their respective jurisdiction and are now in progress

Silt in Calcutta Port

1997. { Shri D. C. Sharma:
Shri P. C. Borooah:

Will the Minister of Transport and Communications be pleased to state:

(a) what is the present position of the silt deposits in the Port of Calcutta;

(b) what steps are being taken to remove the silt;

(c) the approximate expenditure that will have to be incurred for the same; and

(d) where the silt will be deposited after removal?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement is laid on the Table. [See Appendix III, annexure No 100]

Bhakra Waters for Gurgaon District

1998. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1103 on the 27th February, 1958 and state:

(a) whether the Central Government have since received the scheme finalised by the Punjab Government to carry Bhakra Waters to the arid lands of Gurgaon District; and

(b) if so, the amount sanctioned therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The answer is in the negative.

(b) Does not arise.

Teak Plantation in Bombay

1999. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Bombay Government have submitted any scheme to the Union Government for teak and mahogany plantation in Bombay State;

(b) whether the scheme has been considered by the Union Government; and

(c) whether any assistance is being given to Bombay for undertaking large scale teak and mahogany plantation in the State during the rest of the Second Five Year Plan period?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) The State Government have submitted schemes for teak plantations but not mahogany.

(b) Yes, Sir

(c) Central assistance by way of loan is given to the teak plantation schemes. For 1959-60, the amount approved for this scheme is Rs. 194 lakhs. The provision for 1960-61 will be determined on the basis of the State Government's requirements, about the end of the current year.

Tobacco Prices in Bombay

2000. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Bombay have approached the Union Government to fix the tobacco prices in the Saurashtra region of Bombay in accordance with the international market prices; and